

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO.III

Service Tax Appeal No.50007 of 2020

[Arising out of Order-in-Original No.JAI-EXCUS-000-COM-30-19-20 dated 25/26.09.2019 passed by the Principal Commissioner, CGST & Central Excise Commissionerate, Jaipur.]

**Shri Bhaskar Joshi, Manager Accounts,
& Authorised Signatory,
M/s. K.P. Automotives Pvt. Ltd.,**
Nandan, D-2, Janpath, Shyam Nagar,
Jaipur-302 019 (Rajasthan).

Appellant

VERSUS

Principal Commissioner,
Central Excise and CGST Department,
Statute Circle, C-Scheme,
Jaipur-302 005
Rajasthan.

Respondent

APPEARANCE:

Ms. J. Kainaath, Advocate for the appellant.
Shri Shashank Yadav, Authorised Representative for the respondent.

CORAM:

**HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)**

**DATE OF HEARING:07.05.2025
DATE OF DECISION:16.05.2025**

BINU TAMTA:

The appeal is allowed accordingly. For order, see order of date in
Service Tax Appeal No.52964 of 2019.

**(BINU TAMTA)
MEMBER (JUDICIAL)**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**

